

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI**

Company Appeal (AT) No. 78 of 2020

IN THE MATTER OF:

Giriver Hotels & Resorts Pvt. Ltd. & Anr.

...Appellants

Versus

Gajendra Singh Panwar & Ors.

...Respondents

Present: -

For Appellant: Mr. D. K. Bhalla, Ms. Saloni Nagaria, Advocates

**For Respondent: - Mr. Siddharth Bapna, Mr. Anil Mehta, Advocates for R-1 & 2.
Mr. Sudeep Sudan, Advocate for R-3 & 4.**

**O R D E R
(Virtual Mode)**

09.03.2021

Let the matter be fixed 'For Hearing' on **27th April, 2021.**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**

RN/nn.